

GOVERNMENT OF INDIA  
MINISTRY OF TRIBAL AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO- 4262**  
TO BE ANSWERED ON- 27/03/2023

**FUNDS TO DEVELOPMENT OF ST**

4262. SHRI SAPTAGIRI SANKAR ULAKA:  
SHRI JASWANT SINGH BHABHOR:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the funds allocated by the Government under various Tribal Development Schemes during the last five years State-wise including Gujarat;
- (b) the details of schemes launched for scheduled tribes during the last five years, State-wise including Odisha;
- (c) the details of funds allocated for the fifth and sixth schedule areas under various schemes during the last five years and the current year; and
- (d) the details of works carried out with the funds allocated to various autonomous councils and others?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

**(a) to (d):** Ministry of Tribal Affairs is implementing various schemes/programmes for socio-economic development and welfare of the Scheduled Tribes (STs) in the country. Details of State-wise funds released including Fifth and Sixth Schedule States under some major schemes of Ministry of Tribal Affairs during the last five years are given at **Annexure I**. Details of major schemes/programmes implemented by the Ministry are given at **Annexure II**.

As informed by Ministry of Development of North Eastern Region (MDoNER), they sanction projects under their schemes i.e. Schemes of North Eastern Council (NEC), Non-Lapsable Central Pool of Resources Scheme (NLCPR)-State; North East Special Infrastructure Development Scheme (NESIDS); Special Development Packages of Autonomous Council in Assam (Bodoland Territorial Council; Dima Hasao Autonomous Territorial Council and Karbi Anglong Autonomous Territorial Council) and Hill Area Development Programme for overall development of North Eastern Region (NER) including tribal areas of NER. During the last two years, three projects amounting to Rs.15.28 Crore have been sanctioned directly to autonomous councils under 'Schemes of NEC'. The details of the projects are as under:

(Amount in Crore)

<b>Sl. No.</b>	<b>Autonomous Council</b>	<b>Name of Project</b>	<b>Sanctioned Amount</b>
1	Chakma Autonomous District Council	Community Development Programme for Chakma Autonomous District Council, Kamalanagar, Lawngtlai District, Mizoram for construction of school building	3.09
2	Chakma Autonomous District Council	Community Development Programme for Chakma Autonomous District Council, Kamalanagar, Lawngtlai District, Mizoram for rice area expansion	2.96
3	Garo Hills Autonomous District Council	Construction of 2-Storeyed Guest House (Phase-I) at Shillong, Meghalaya	9.23
		<b>Total</b>	<b>15.28</b>

**Annexure I**

**Annexure I referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4262 for 27.03.2023 by SHRI SAPTAGIRI SANKAR ULAKA and SHRI JASWANT SINGH BHABHOR regarding “FUNDS TO DEVELOPMENT OF ST”**

**Funds released under the scheme ‘Special Central Assistance to Tribal Sub Scheme (SCA to TSS)’ during 2017-18 to 2020-21**

(Rs. in Lakh)

<b>S. No.</b>	<b>State/UT</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>
1	Andhra Pradesh	3624.77	5617.39	12470.50	4954.96
2	Arunachal Pradesh	0.00	2211.83	9224.29	7015.50
3	Assam	0.00	0.00	2710.08	4578.76
4	Bihar	0.00	0.00	0.00	994.00
5	Chhattisgarh	14327.57	10342.65	9415.53	8769.06
6	Goa	559.09	352.31	0.00	724.26
7	Gujarat	10270.41	11765.38	8975.55	10786.40
8	Himachal Pradesh	2291.20	3628.00	2394.18	1367.00
9	Jammu & Kashmir	3626.50	3749.80	4509.00	0.00
10	Jharkhand	11372.49	8564.52	6201.49	7049.64
11	Karnataka	5955.37	5347.76	7434.00	0.00
12	Kerala	808.43	335.00	0.00	459.15
13	Madhya Pradesh	22828.70	16968.97	13415.25	0.00
14	Maharashtra	13760.38	13802.57	11929.09	0.00
15	Manipur	3790.38	5442.48	1434.02	0.00
16	Meghalaya	0.00	2739.20	3788.00	328.25
17	Mizoram	0.00	1220.00	3140.00	1236.22
18	Nagaland	0.00	3225.00	2951.12	2846.14
19	Odisha	11975.00	17553.22	8691.18	9010.42
20	Rajasthan	10051.83	10327.93	11461.41	8662.66
21	Sikkim	5986.00	0.00	0.00	0.00
22	Tamil Nadu	894.10	315.00	450.56	377.47
23	Telangana	4493.55	2850.32	5361.29	4191.00
24	Tripura	1649.77	1294.38	1362.97	1173.30
25	Uttarakhand	679.00	1012.88	600.00	757.80
26	Uttar Pradesh	458.35	0.00	779.91	508.83
27	West Bengal	5397.11	5833.41	5862.58	3746.00

**Funds released under the scheme ‘Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)’ during last and current year**

**(Rs. in Lakh)**

<b>S. No.</b>	<b>Name of State</b>	<b>2021-22</b>	<b>2022-23 (as on 22.03.2023)</b>
1	Andhra Pradesh	0.00	0.00
2	Arunachal Pradesh	733.68	0.00
3	Assam	8743.02	10317.37
4	Bihar	774.44	0.00
5	Chhattisgarh	15595.8	23021.82
6	DNDD	0.00	173.23
7	Goa	0.00	0.00
8	Gujarat	15916.78	19401.76
9	Himachal Pradesh	377.03	0.00
10	J & K	0.00	932.39
11	Ladakh	0.00	407.60
12	Jharkhand	6531.79	6915.28
13	Karnataka	2139.9	937.48
14	Kerala	0.00	0.00
15	Madhya Pradesh	12268.76	27694.54
16	Maharashtra	0.00	13485.495
17	Manipur	427.98	295.47
18	Meghalaya	0.00	3342.30
19	Mizoram	580.83	641.97
20	Nagaland	886.53	681.60
21	Odisha	2771.68	1001.24
22	Rajasthan	7224.71	15269.66
23	Sikkim	0.00	0.00
24	Tamil Nadu	285.32	76.12
25	Telangana	2262.18	593.06
26	Tripura	631.78	904.48
27	Uttarakhand	0.00	0.00
28	Uttar Pradesh	0.00	0.00
29	West Bengal	0.00	3495.20

\* Special Central Assistance to Tribal Sub Scheme (SCA to TSS) has been revamped as PMAAGY in 2021-22.

**Funds released under ‘Grants under Article 275(1) of the Constitution’ during last five years**

							(Rs. in lakh)
S.No.	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (As on 23.03.2023)
1	Andhra Pradesh	4591.11	6390.77	8942.43	2055.55	2638.65	0.00
2	Arunachal Pradesh	8378.82	12170.52	13202.25	6014	9830	5510.30
3	Assam	0.00	3916.32	10802.85	4592.37	2570	2300
4	Bihar	991.89	0.00	0	0	642.08	1001.01
5	Chhattisgarh	10964.49	11352.92	22500.77	9976.24	11604.02	13578.43
6	Goa	103.00	345.66	0	0	600.41	0.00
7	Gujarat	11384.08	11648.20	16833.88	5940.04	6923.79	7549.12
8	Himachal Pradesh	2074.70	3378.16	5314.7	1161	1500	1655.00
9	Jammu & Kashmir	3049.06	2051.79	5410	0	0	0
10	Jharkhand	12386.93	7354.30	11166.77	10278	12264.19	6677.87
11	Karnataka	5881.74	5220.61	10435.46	3305.68	3210	4297.57
12	Kerala	803.17	472.28	633.29	0	0	817.67
13	Madhya Pradesh	22399.48	24635.30	44938.92	4279.78	5319.1	6136.87
14	Maharashtra	13862.24	17015.91	23136.7	4573.16	0	0.00
15	Manipur	2308.80	5367.645	6151.91	0	0	1067.35
16	Meghalaya	3603.40	5129.79	4799.53	492.71	1595.25	2432.39
17	Mizoram	2504.41	3507.71	6598.83	1909.71	2971.54	1654.05
18	Nagaland	4434.11	9194.485	6802.11	1717.38	3202.39	5713.47
19	Odisha	15995.30	21449.15	15110.66	6304.62	11382.05	1612.00
20	Rajasthan	10240.58	13769.23	15586.19	9166	10435.21	9647.73
21	Sikkim	405.30	355.34	3175.35	516	2045	0.00
22	Tamil Nadu	378.00	773.57	6356.07	0	0	0.00
23	Telangana	5015.32	3248.89	9973.28	2517	2050	2791.25
24	Tripura	2040.89	2006.73	2952.63	201.74	607.53	1294.71
25	Uttar Pradesh	189.00	252.43	2760.71	927.426	832.71	1135.85
26	Uttarakhand	1577.56	1255.265	428.37	0	100.65	306.02
27	West Bengal	5376.51	9235.725	12127.17	4041.14	0	4186.50

**Funds released under the Scheme of 'Development of PVTGs', during last five years**

(Rs. in lakh)							
S. No	State/UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (As on 23.03.2023)
1	Andhra Pradesh	2076.00	1837.00	3713.43	1245.51	1829.6	0.00
2	Andaman & Nicobar Islands	200.00	0.00	0	0	252.11	0.00
3	Bihar	295.91	0.00	0	0	0	0.00
4	Chhattisgarh	1089.50	1051.50	1311.35	989.32	996.9	0.00
5	Gujarat	390.67	604.00	429.05	552.2	761.8	0.00
6	Jharkhand	2047.03	3295.79	847	1777.29	1696.93	0.00
7	Karnataka	467.00	460.00	1933.01	438.46	661.17	0.00
8	Kerala	62.00	0.00	0	88	0	0.00
9	Madhya Pradesh	8232.46	7998.09	12064.9	2188.11	2888.69	0.00
10	Maharashtra	1226.25	1230.26	2510	1411.66	0	0.00
11	Manipur	195.00	1157.55	0	0	0	0.00
12	Odisha	1297.00	3626.00	976.38	1202	1197	0.00
13	Rajasthan	1038.00	1008.00	968.1	968	706.17	104.38
14	Tamil Nadu	1770.75	0.00	819.48	551.08	1967.81	907.70*
15	Telangana	778.00	533.00	538.5	1460.5	1193.04	250.00
16	Tripura	2305.00	789.53	1960.82	231.43	1481.71	188.70
17	Uttar Pradesh	17.96	0.00	0	82.04	0	0.00
18	Uttarakhand	130.00	565.86	489.53	295	367.07	0.00
19	West Bengal	330.75	843.42	437.47	519.4	0	104.75

\*Bill under submission to Pay and Account Office, Ministry of Tribal Affairs.

**Funds released to NGOs/VOs, State wise, under the Scheme ‘Grant-in-Aid to Voluntary Organizations Working for Welfare of STs during last five years and current year (As on 22.03.2023)**

**(in Rs)**

<b>State</b>	<b>2017-18</b>	<b>2018-19</b>	<b>2019-20</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
ANDHRA PRADESH	1293966 75	1287635 4	1015721 8	5026080	1622866 4	1781222 7
ARUNACHAL PRADESH	6428850 1	4871134 4	3559568 7	2718429 7	2377899 3	2139089 6
ASSAM	3538670 5	2793413 2	6213405	4061646	1851247 8	1902032 7
CHATTISGARH	1124805 9	1748224 0	1594861 5	4900346	1303687 4	1321378 6
DELHI	1714742	540869	-	1316151	1428775	-
GUJARAT	1585625 59	2401152 2	1788810 0	1209834 7	1040304 7	2503569 0
HIMACHAL PRADESH	2510963 6	2801571 2	1795374 3	2242525 9	1315456 1	2260227 0
JAMMU AND KASHMIR	1968601	1968822	1587901	4639377	2672910	1741500
JHARKHAND	9662872 8	1286316 53	1075146 37	5013698 2	6971191 7	8819099 6
KARNATAKA	3045386 9	4847587 9	2549746 9	1165104 4	2229378 1	2787054 4
KERALA	6655688	7730092	-	1208248 3	1428147 3	6270307
LADAKH	-	-	-	-	4308595	7432575
MADHYA PRADESH	5275051 7	9670250 2	4919997 7	2238857 0	1102693 07	6618439 7
MAHARASHTRA	5273456 8	5669193 9	6285915 2	4025729 2	6739848 0	8191322 4
MANIPUR	2642895 4	2061883 1	3309750 4	2809234 8	6020298 5	2009568 9
MEGHALAYA	7570396 0	8514238 0	1453476 53	8450059 3	7760229 9	2122052 11
MIZORAM	5589524	9373256	4711528	6963997	1115124 9	4924428
NAGALAND	3079598	4515888	-	-	-	-
ODISHA	2271151 20	3415394 15	2939975 70	1536818 94	2424816 60	1342590 57
RAJASTHAN	3963317	2941924 5	1718449 5	1897992 2	1016558 2	2692141 5
SIKKIM	9081202	8501627	3046526	946123	2718360	4681356

TAMIL NADU	3420453 1	3603299 3	2890875 2	1170303 3	2747384 5	2503096 7
TELANGANA	3986708 5	5363885	1096770	5481754	5664219	3999477
TRIPURA	3261804	5771765	4656113	3354479	156271	3104097
UTTAR PRADESH	6743175	-	-	1122293 7	3220666	6149490
UTTARAKHAND	3742689	1338110 4	1558170	4854462	6422488	1129269 0
WEST BENGAL	9374377 5	8056655 1	6448318 9	4705058 4	5776052 1	4674565 5

**Funds released under the scheme 'Pre-Matric Scholarship' during last five years and current year**

**(Rs. in Lakh)**

Sl. No	State/ UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 21.03.2023)
1	Andaman & Nicobar Island	0.00	5.00	5.62	12.33	8.03	0
2	Andhra Pradesh	5282.94	1210.81	736.32	1433.81	3935.06	0
3	Arunachal Pradesh	0	0	0	0	207.3	267.44
4	Assam	0.00	0.00	0	17.27	102.19	107.41
5	Bihar	0.00	0.00	7131.47	0	0	0
6	Chhattisgarh	1805.30	4755.63	4796.94	3541.54	0	0
7	Dadra Nagar Haveli and Daman & Diu	-	-	-	234	206.62	0
8	Dadar & Nagar Haveli	0	20.00	38.49	-	-	0
9	Daman & Diu	8.04	0	5.89	-	-	0
10	Goa	3.75	80.83	80.56	41.35	0	108.18
11	Gujarat	3650.84	4482.31	5248.34	2198.84	3689.18	5451.67
12	Himachal Pradesh	0.00	38.91	83.92	91.87	0	79.02
13	Jammu & Kashmir	0.00	0.00	0	0	0	0



14	Jharkhand	1704.53	2345.92	1514.49	0	3899.03	0
15	Karnataka	1364.59	1256.31	1846.92	0	1753.16	2370.04
16	Kerala	0.00	308.73	287.31	116.56	347.07	0
17	Ladakh	0.00	0.00	0	42.27	74.22	0
18	Madhya Pradesh	5539.17	5884.33	7698.9	5429.34	11458.18	12743.85
19	Manipur	619.09	773.00	443.33	0	0	0
20	Meghalaya	156.69	0.00	0	0	0	0
21	Mizoram	132.25	319.79	702.21	167.86	657.47	115.48
22	Nagaland	0.00	0.00	0	60.75	0	0
23	Odisha	5134.98	6665.88	6157.65	6944.96	5236.75	0
24	Puducherry	0.00	0.00	0	1.63	0	9397.06
25	Rajasthan	3284.79	1716.12	5346.97	3126.9	6234.34	0
26	Sikkim	25.72	7.97	3.57	9.41	0	0
27	Tamil Nadu	0.00	0.00	589.74	241	546.55	17.84
28	Telangana	358.02	693.84	0	0	0	404.46
29	Tripura	232.89	0.00	386.18	252.09	58.55	0
30	Uttar Pradesh	0.00	0.00	0	0	88.17	810.42
31	Uttarakhand	104.44	0.00	0	138.24	0	0
32	West Bengal	0.00	584.62	894.18	788.22	912.51	0

**Funds released under the scheme 'Post-Matric Scholarship' during last five years and current year**

**(Rs in Lakh)**

Sl. No	State/ UT	2017-18	2018-19	2019-20	2020-21	2021-22	2022-23 (as on 21.03.2023)
1	Andaman & Nicobar Island	0.00	10.09	11.34	13.29	10.35	0
2	Andhra Pradesh	8269.11	13945.02	7797.07	6039.35	8991.45	13356.50
3	Arunachal Pradesh	5803.65	1883.82	6113.41	5712.96	12360.5	9616.49
4	Assam	2516.48	3248.03	4867.2	5413.54	1093.4	6845.47
5	Bihar	71.25	0.00	1525.43	708.22	0	0
6	Chhattisgarh	3811.26	4609.57	7022.69	8790.24	0	8224.58
7	Dadra Nagar Haveli and Daman & Diu	-	-	-	3481.73	0	0
8	Dadra Nagar Haveli	0	0	88.66	-	-	0
9	Daman & Diu	26.19	3.41	0	-	-	0

10	Goa	364.80	536.26	732.79	458.18	0	1187.23
11	Gujarat	14609.74	32429.12	14004.48	22977.64	46170.25	24426.38
12	Himachal Pradesh	3123.36	278.15	2468.81	0	0	0
13	Jammu & Kashmir	2322.56	637.93	1048.29	805.44	0	683.57
14	Jharkhand	2716.50	5281.32	7862.86	0	12654.88	0
15	Karnataka	8873.31	7341.33	15003.43	0	17080.51	0
16	Kerala	2745.46	2674.37	1641.52	3285.25	2516.49	0
17	Ladakh	0.00	0.00	0	738	2214	1891.27
18	Madhya Pradesh	10320.50	13405.24	12198.58	12344	24529.43	27048.58
19	Maharashtra	10884.91	15238.15	15575.38	18149.52	19214.82	9026.85
20	Manipur	6382.55	2026.76	6235.55	2184.19	4292.15	4137.54
21	Meghalaya	770.50	2457.52	0	0	2636.09	14619.79
22	Mizoram	2434.73	3528.21	4415.78	3446.82	3874.64	2590.31
23	Nagaland	2515.00	4716.66	3268.73	3226.37	4435.75	3608.43
24	Odisha	8784.18	14801.92	16640.15	19095.97	21842.98	17133.30
25	Puducherry	0.00	0.00	0	19.56	0	0
26	Rajasthan	19912.49	13598.95	25950.52	25557.03	13744.7	18810.10
27	Sikkim	1247.32	1134.36	566.8	553.83	1036.28	925.44
28	Tamil Nadu	2440.39	3933.65	5025.19	3328.99	4849.38	2854.28
29	Telangana	18031.25	9921.68	19610.6	27297.83	7503.9	23851.18
30	Tripura	2756.25	3626.55	2355.78	4804.98	7188.77	4522.33
31	Uttar Pradesh	1244.91	1210.54	1822.71	2218.67	0	0
32	Uttarakhand	600.25	0.00	0	0	3568.37	0
33	West Bengal	2807.89	2219.39	2411	2256.42	3872.05	0

**Annexure II referred to in reply to parts (a) to (d) of the Lok Sabha Unstarred Question No. 4262 for 27.03.2023 by SHRI SAPTAGIRI SANKAR ULAKA and SHRI JASWANT SINGH BHABHOR regarding “FUNDS TO DEVELOPMENT OF ST”**

**Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:**

**(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY):** Under scheme of Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) 100% grants was provided to the State Governments for activities related to education, health, sanitation, water supply, livelihood, skill development, Ashram Schools, Boys and Girls Hostels, minor infrastructure, etc. to bridge the gap between Scheduled Tribe (ST) population and others as a critical gap filling measure. The Scheme has been revamped as Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY).

The Ministry has analyzed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% ST population and 500 STs to be covered under PMAAGY. Relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States are also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. Under PMAAGY, 20.38 lakh per village as ‘Gap-filling’ for approved activities including administrative expenses will be provided by the Ministry.

**(ii) Grants under Article 275(1) of the Constitution:** Under the Proviso to Article 275(1) of Constitution, Grants are released to 26 States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. This is a Special Area Programme and 100% grants are provided to States. Funds are released to the State Governments depending on the felt needs of ST population to bridge the gap in infrastructure activities in the fields of education, health, skill development, livelihood, drinking water, sanitation, etc.

**(iii) Development of Particularly Vulnerable Tribal Groups (PVTGs):** The scheme of Development of PVTGs covers 75 identified PVTGs among Scheduled Tribes in 18 States and UT of Andaman & Nicobar Islands for activities like education, housing, land distribution, land development, agricultural development, animal husbandry, construction of link roads, installation of non-conventional sources of energy for lighting purpose, social security or any other innovative activity meant for the comprehensive socio-economic development of PVTGs.

**(iv) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes:** Under the scheme of Grant-in-Aid to Voluntary Organizations working for the welfare of Scheduled Tribes, the Ministry funds projects in the fields of education and health, covering residential schools, non-residential schools, hostels, mobile dispensaries, ten or more bedded hospitals, livelihood, etc.

**(v) Pre-Matric Scholarships to ST students:** The scheme is applicable to students who are studying in Classes IX –X. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Scholarship of Rs.225/-per month for day scholars and Rs.525/-per month for hostellers is given for a period of 10 months in a year. Scholarship is disbursed through the State Government/UT Administration. Funding ratio is 75:25 between Centre and States for all States except North East and Hills States/UT like Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(vi) Post Matric Scholarship to ST students:** The objective of the scheme is to provide financial assistance to the Scheduled Tribe students studying at post-matriculation or post-secondary levels to enable them to complete their education. Parental income from all sources should not be more than Rs.2.50 lakhs per annum. Compulsory fees charged by educational institutions are reimbursed subject to the limit fixed by the concerned State Fee fixation committee and scholarship amount of Rs.230 to Rs.1200 per month, depending upon the course of study is paid. The Scheme is implemented by the State Governments and Union Territory Administrations. Funding ratio is 75:25 between Centre and States for all States except NE and Hilly States/UT of Himachal Pradesh, Uttarakhand and Jammu and Kashmir where it is 90:10. For UTs without legislature sharing pattern is 100% Central share.

**(vii) National Overseas Scholarships for ST Candidates:** The Scheme provides for financial assistance to selected students to pursue Post Graduation, PhD & Post-Doctoral study abroad. A total of 20 awards are given every year. Of these, 17 awards are for STs and 3 awards for students belonging to Particularly Vulnerable Tribal Groups (PVTGs). Parental/family income from all sources should not exceed Rs.6.00 lakhs per annum.

**(viii) National Fellowship & Scholarship for Higher Education of ST students:**

**(a) National Scholarship– (Top class) Scheme [Graduate level]:** The objective of the scheme is to encourage meritorious ST students for pursuing studies in prescribed courses in any of the 246 institutions of excellence across the country like IITs, AIIMS, IIMs, NIITs, etc. identified by the Ministry. Family income from all sources should not exceed Rs.6.00 lakhs per annum. Scholarship amount includes tuition fees, living expenses and allowances for books and computer.

**(b) National Fellowship for ST students:** 750 fellowships are provided to ST students each year for pursuing higher studies in India for MPhil and PhD. Fellowship is granted as per UGC norms.

**(ix) Eklavya Model Residential Schools (EMRS):** Eklavya Model Residential Schools (EMRSs) were introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that every block with more than 50% ST population and at least 20,000 ST persons will be eligible to have an Eklavya Model Residential School. A total number of 740 EMRSs are scheduled to be established. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

**(x) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM):** Ministry of Tribal Affairs has been implementing a Scheme ‘Mechanism for Marketing of Minor Forest Produce through Minimum Support Price and Development of Value Chain for MFP (MSP for MFP)’ through Tribal Co-operative Marketing Development Federation (TRIFED), since 2011 with the objective of providing safety net to ST MFP gatherers.

Ministry is implementing another scheme ‘Institutional Support for Development and Marketing of Tribal Products’ with 100 % grant to TRIFED and State Forest Development Corporations (SDCs) for development and marketing of tribal products.

PMJVM has been conceptualized with the merger of the above two Schemes i.e. ‘MSP for MFP’ and ‘Institutional Support for Development and Marketing of Tribal Products’. PMJVM seeks to achieve livelihood driven tribal development through quality input, technology, credit and better marketing access etc. in the next five years.

**(xi) Support to Tribal Research Institutes (TRIs):** Ministry extends support to the State Governments through the Scheme to set up new TRIs where it didn’t exist and to strengthen functioning of existing TRIs to carry out its core responsibility towards Research & Documentations, Training and capacity building, promotion of rich tribal heritage etc. To preserve tribal art and culture, financial assistance is provided to TRI’s to carry out various activities to preserve and promote tribal culture and heritage across the country through research and documentation, maintenance and preservation of art & artefacts, setting up of tribal museum, exchange visits for the tribals to other parts of the State, organizing tribal festivals etc. Funding under this Scheme is 100% grant-in-aid by the Ministry of Tribal Affairs to the TRIs on need basis with the approval of APEX Committee. TRIs prepare proposal and detailed action plan for the year along with budgetary requirement and submit it to the Ministry through State Tribal Welfare Department. Within the set of TRIs, there are cultural museum, library, training centre, research wing etc.

**(xii) Tribal Festivals, Research Information and Mass Education :** Through the scheme, promotion of rich tribal cultural heritage, dissemination of information and creation of awareness are given attention to which includes organization of Tribal Craft & Food Festivals, Sports, Music, Dance & Photo Competitions, Science, Art & Craft Expos, Workshops, Seminars, Production of documentary films by the Ministry & States, Bringing out Publications thereby highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other advertisements etc. at regular intervals. With a view to fill the gap of research studies on tribal issues, MoTA recognizes renowned NGOs, Research Institutes, Universities where expertise exist and which have already made a mark by carrying out pioneering research in the field of tribal cultures as Centre of Excellences (CoEs). It is envisaged that CoEs should play an important role in building knowledge bank to complement dedicated Activities of the Ministry.

\*\*\*\*\*